

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C)...../2014
(CC No(s).14224/2014)

(Arising out of impugned final judgment and order dated 16/01/2014
in WP No.41762/2013 passed by the High Court Of Judicature at
Allahabad)

M/S RATAN INDUSTRIES PVT. LTD.

Petitioner(s)

VERSUS

STATE OF UP & ORS. Respondent(s)
(With appln. (s) for c/delay in filing SLP and office report)

WITH
S.L.P.(C).....CC Nos.14705-14707/2014
(With appln.(s) for c/delay in filing SLP and Office Report)

Date : 08/09/2014 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIL R. DAVE
HON'BLE MR. JUSTICE UDAY UMESH LALIT

For Petitioner(s) Mr. Gaurav Agarwal, Adv.
Mr. Abhishek Sharma, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.
Leave granted.
Tag with Civil Appeal No.8255 of 2014.

(Sarita Purohit)
Court Master

(Sneh Bala Mehra)
Assistant Registrar

Signature Not Verified

Digitally signed by
Sarita Purohit
Date: 2014.09.09
14:42:25 IST
Reason: